

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 04.06.2025

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	44960/2025	30.05.2025	ABLAPL/11450/2023	M ROUT	3.00,3*3	2025-06-04
2	45451/2025	04.06.2025	FAO/615/2015	A.K.PANDA	34.00,3*34 SENT TO XEROX	2025-06-04
3	45488/2025	04.06.2025	FAO/755/2018	A K PANDA	33.00,3*33	2025-06-04
4	45549/2025	04.06.2025	WP (C) /15276/2025	B B ROUT	5.00 , 5*3.00 DOWNLOAD COPY	2025-06-04
READY CASES						
5	45423/2025	03.06.2025	WP (C) /5214/2008	M. BARAL	49.00,3*49 DMS	2025-06-04
6	45522/2025	04.06.2025	BLAPL/4842/2025	M R SAHOO	4.00 , 4*3.00 DOWNLOAD COPY	2025-06-04
7	45532/2025	04.06.2025	WP (C) /15526/2025	B. N. SHADHANGI	3.00,3*3 DOWN LOAD	2025-06-04
8	45542/2025	04.06.2025	CONTC/5953/2024	NIRANJAN ROUT	4.00,3*4 DOWN LOAD	2025-06-04
9	45545/2025	04.06.2025	CRLMC/1899/2025	MANOJ KUMAR PANI	4.00,3*4 DOWN LOAD	2025-06-04
10	45546/2025	04.06.2025	BLAPL/5402/2025	BARSHARANI SAHOO	5.00 , 5*3.00 DOWNLOAD COPY	2025-06-04

NIC